

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 31 of 2017

IN THE MATTER OF:

Gujarat Alkalies and Chemicals Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant: Mr. Rajshekhar Rao, Ms. Nitika Dwivedi and Ms. Himani Chouhan Advocates.

For Respondent: Mr. Samar Bansal, Ms. Devahuti Pathak and Mr. Manan Shishodia Advocates for CCI

With

Competition Appeal (AT) No. 33 of 2017

IN THE MATTER OF:

Grasim Industries Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:

For Appellant: Mr. Amit Sibal Senior Advocate with Ms. Krithika Ramesh, Mr. Mohith Gauri Advocates.

For Respondent: Mr. Samar Bansal, Ms. Devahuti Pathak and Mr. Manan Shishodia Advocates for CCI

Competition Appeal (AT) No. 31& 33 of 2017

ORDER

05.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 30th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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